

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3341
ANSWERED ON:17.03.2015
RIGHT TO EQUALITY FOR DIFFERENTLY ABLED
S.R. Shri Vijay Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) During the last three years, 63 cases were forwarded to the State Commissioner for Persons with Disabilities, Government of Tamil Nadu by the office of the Chief Commissioner for Persons with Disabilities.

(b) the present status of such referred cases?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) During the last three years, 63 cases were forwarded to the State Commissioner for Persons with Disabilities, Government of Tamil Nadu by the office of the Chief Commissioner for Persons with Disabilities.

(b) The complaints were forwarded to the State Commissioner for Persons with Disabilities, Government of Tamil Nadu for the disposal of the same at their end under Section 62 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 as the issues pertained to the State Government.